

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/1989/1914/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Soneka Bora,
District & Sessions Judge,
Udalguri.

Dated Guwahati the 2nd April .2018.

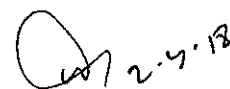
Sub: **Restricted Holiday and permission to leave the
headquarters with official allotted vehicle.**

Ref:- Your letter No. DJ(U) 933, dtd. 29.03.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Restricted Holiday on 31.03.2018 along with permission to leave headquarter from the evening of 29.03.2018 till the morning of 02.04.2018 with the official allotted vehicle, at your own cost, has been granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)

